

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 145 of 2011 &
I.A. No. 229 of 2011

Dated : 11th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Chairman TNEB & Ors.

... Appellant(s)

Versus

M/s Ind. Barath Thermal Power Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s): Mr. R. Venkataramani, Sr. Adv. With
Mr. Aljoe, Mr. S. Vallinayagam &
Mr. Kaliaderumal (Rep.) for TNEB
Counsel for the Respondent(s): Mr. T. Srinivasa Murthy for R.1

ORDER

Post the matter for further hearing on **17.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/SS